

R.O.C.No.27483-A/2017-B2

CIVIL JUDGE
TRANSFER & POSTINGS

NOTIFICATION No. 66 / 2017

The Government, in G.O.Ms.No.782, Home (Courts-II) Department, dated 16.11.2016 and in G.O.Ms.No.252, Home (Courts-II) Department, dated 22.03.2017, have issued orders for the constitution of a new Judicial Magistrate Court at Jayamkondam, Ariyalur District, in the cadre of Civil Judge.

Thiru. M.Mathivanan, Judicial Magistrate, Jayamkondam, is transferred and posted as Judicial Magistrate II, Jayamkondam, in the aforesaid newly sanctioned Court.

HIGH COURT, MADRAS.
DATED :26.04.2017

Sd./-R.Sakthivel
REGISTRAR GENERAL

R.O.C.No.27483-A/2017-B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judges – Transfer and postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 66 / 2017, dated :26.04.2017

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Thiru. M.Mathivanan, Judicial Magistrate, Jayamkondam, who has been transferred and posted as Judicial Magistrate II, Jayamkondam, in the newly sanctioned court, vide High Court's Notification cited above, is required to assume charge of the post of Judicial Magistrate II, Jayamkondam, in the newly sanctioned Court, on 29.04.2017.

As the inauguration of the Judicial Magistrate Court No.II, Jayamkondam, is to be held on 29.04.2017, Thiru.M.Mathivanan, Judicial Magistrate, Jayamkondam, is required to report to the Principal District Judge, Ariyalur, on 28.04.2017. without fail, in connection with inauguration of the said newly sanctioned Court.

After assuming charge of the post of Judicial Magistrate II, Jayamkondam, Thiru. M.Mathivanan, is required to hold full additional charge of the post of Judicial Magistrate I, Jayamkondam, until further orders.

**HIGH COURT, MADRAS.
DATED :26.04.2017**

**Sd./-R.Sakthivel
REGISTRAR GENERAL**